

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

10. I.A. 1656/2023    Company Appeal/8/2023    I.A. 315/2023  
I.A. 1809/2022    I.A. 177/2022    I.A. 43/2022    I.A. 1629/2021  
I.A. 1359/2021    I.A. 380/2021    I.A. 355/2021    I.A. 352/2021  
I.A. 1757/2020    I.A. 1548/2020    I.A. 1315/2020    I.A. 1310/2020

IN

C.P.(IB) -2660(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES:    Dena Bank

V/s.

EMI Transmission Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Today's board is discharged, due to the personal inconvenience of the Hon'ble  
Judicial Member.

List this matter on **07.06.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Vitthal//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)